

No. 21(5)/2011-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

New Delhi the 1st September, 2011

OFFICE MEMORANDUM

Sub: Revision of fee payable to Group 'A', 'B' and 'C' Panel Counsel in Supreme Court.

In partial modification to this Department's OM no. 21(04)/1999-Judl. Dated 24.09.1999, the undersigned is directed to convey the approval of the Competent Authority for **revision of the fee structure applicable to Group 'A', 'B' and 'C' Panel Counsel in Supreme Court with immediate effect** as per the following rates:-

Sl.No	Item of work	Revised Fee	
		Group 'A' Panel Counsel	Group 'B' & 'C' Panel Counsel
1.	All Regular Appeals and defended Writ Petitions(for final hearing)	Rs. 9000/-per case per day	Rs. 6000/- per case per day
2.	All defended Admission matters (SLP/TP and writ petitions & other misc. matters for admission)	Rs. 6000/- per case per day	Rs. 3000 per case per day
3.	Settling of pleadings	Rs. 3500/- per case	--
4.	Appearance in Miscellaneous Applications	Rs. 3000/- per case	--
5.	Conference	Rs. 600/- per conference	--
6.	Out of Head quarter	Rs. 9000/- daily fee for the days of his absence from HQ.	Rs. 6000/- daily fee for the days of his absence from HQ.
7.	Conveyance charges for performing local journey while outside Headquarter.	Rs. 1000/-	Rs. 1000/-
8.	Clerkage	NIL	NIL
9.	Drafting SLP/Counter Affidavit/ Rejoinder etc.	--	Rs. 2000/- per case
10.	Drawing Written Submission	--	Rs. 2000/- per case
11.	Drafting or Appearance in Miscellaneous Applications (including mentioning of the case/Caveat/Clearance /obtaining the number and taking date for hearing)	--	Rs. 2000/- per case

Contd...

2. All other terms and applicable to Group 'A', 'B' and 'C' Panel Counsel in Supreme Court in the pre-revised . 21(04)/1999-Judl. Dated 24.09.1999 shall continue to remain applicable unless specifically revoked/revised.

3. This issues with the approval of the Ministry of Finance, Department of Expenditure's ID No. 9(11)/99-E.II dated 18th July, 2011.



(M.A.Khan Yusufi)

Joint Secretary and Legal Adviser

Ph: 2338 5383

Copy to:

1. All Ministries/Departments to the Government of India.
2. All Group-A,B & C panel counsel of Supreme Court through Incharge, Central Agency Section.
3. Central Agency Section, Litigation (HC/LC) Sections, Cash/Admn.II (LA)/B&A, Advice A/B/C Section (5 s/copies)
4. Pay and Accounts Officer, Deptt of Legal Affairs, New Delhi.
5. Department of Expenditure, Ministry of Finance, New Delhi w.r.t. their ID Note No. 9(11)/99-E.II dated 18th July, 2011
6. NIC Cell with the request to upload the same in the website of this Deptt.
7. O.L. Section for Hindi Translation.



(Kishore Kumar)

Section Officer